

BENCH-II


NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.(IB) No.754/KB/2017

Present: Hon'ble Member (J), Shri M.B. Gosavi


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>TH</sup> JULY, 2018, 10:30 A.M

Name of the Company		Asset Recocstruction Co. India Ltd -Vs- Sunil Ispat & Power Ltd	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. VICTOR DUTTA, ADVOCATE for the financial creditor /
  2. ROEY DUTTA, ADVOCATE officer
-   
 25/07/2018

ORDER

Ld. Counsels for the Financial Creditor appear. None appears on behalf of the Corporate Debtor. Financial Creditor submits that they have already produced on record new power of attorney. Matter is now heard and reserved for order.



(M. B. Gosavi)  
Member(J)